

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition(s) for Special Leave to Appeal (Civil) No(s).30642/2008

M/S.MAJHOLA DIST.& CHEM.WORKS,PILIBHIT

Petitioner(s)

VERSUS

COMMISSIONER, TRADE TAX COMM.TAX, U.P. Respondent(s)
(With appln(s) for PERMISSION TO FILE LENGTHY LIST OF DATES and
prayer for interim relief and office report))

WITH SLP(C) NO. 30658 of 2008
(With prayer for interim relief and office report)
SLP(C) NO. 30664 of 2008
(With prayer for interim relief and office report)
SLP(C) NO. 30683 of 2008
(With prayer for interim relief and office report)

Date: 28/04/2009 This Petition was called on for hearing today.

For Petitioner(s)
Mr. Prakash Kumar Singh,Adv.

For Respondent(s)
Mr. Mukesh Verma, Adv.
Mr. Gunnam Venkateswara Rao,Adv.

UPON hearing counsel the Court made the following
ORDER

Respondent to file counter affidavit within four weeks and
list thereafter before the Hon'ble Court.

(M.P. Bhadran)
Registrar